

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT,
KARKARDOOMA COURTS DELHI

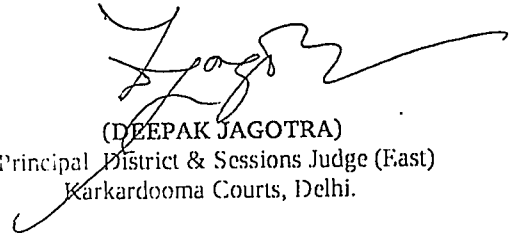
Website

O R D E R

The following postings/transfers are hereby made with immediate effect:-

Sl. No.	Name	From	To
1.	Sh. Arvind Singh Rawat S/o Sh. Hari Singh Rawat E.C.:96497276	PA in the Court of Sh. Jitendra Pratap Singh, CMM, East, Karkardooma Courts, Delhi.	PA in the Court of Sh. Sanatan Prasad, ADJ-02, East, Karkardooma Courts, Delhi.
2.	Ms. Medha Mishra W/o Sh. Shobit Mishra E.C.:75030495	PA in the Court of undersigned.	PA in the Court of Sh. Jitendra Pratap Singh, CMM, East, Karkardooma Courts, Delhi.
3.	Ms. Ankita Saini D/o Sh. Ishwar Singh Saini E.C.:93320603	PA in the Court of Sh. Sanatan Prasad, ADJ-02, East, Karkardooma Courts, Delhi.	PA in the Court of Sh. Gajender Singh Nagar, ASJ (SC-RC)-02, East, Karkardooma Courts, Delhi.
4.	Ms. Anjana Kumari D/o Sh. Desh Raj	PA in the Court of Sh. Gajender Singh Nagar, ASJ (SC-RC)-02, East, Karkardooma Courts, Delhi.	PA in the Court of undersigned.

Note:- Non-compliance of the transfer order or immediately proceeding on leave shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

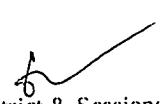

(DEEPAK JAGOTRA)
Principal District & Sessions Judge (East)
Karkardooma Courts, Delhi.

No. 0093-0103/P&T/Admn./East/KKD/2022

Dated, Delhi the 30/9/2022

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The DDO, East District, Karkardooma Courts, Delhi.
3. The Administrative Officer (Judl.), Admn.-I, O/o Principal District & Sessions Judge (HQs), Delhi.
4. The Accounts Officer, East District, Karkardooma Courts, Delhi.
5. The Officer/Officials concerned.
6. Dealing Officials, T&P Admin-I, Personal File/Leave/ACR Cell.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. R&I Branch, East District, Karkardooma Courts, Delhi for uploading the same.
9. Dealing Official, LAYERS, Tis Hazari Courts, Delhi.
10. PS / Reader to the undersigned.
11. Concerned File.


Principal District & Sessions Judge (East)
Karkardooma Courts, Delhi

